

Filing No. BA/8537/2020

Lalchand Mandal Vs The State of Jharkhand

Advocate's Name- Mr. J.N. Upedhyay

Defects:-

8. Particulars as required by Rule 140(I) chapter XV part (A) Page no. 37 of the J.H.C. Rules, 2001 petitioner also moved in B.A.-3476/19 (D/O-17.05.19) same is missing at para-2.